

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA

STARRED QUESTION NO: *98
ANSWERED ON 05TH FEBRUARY, 2026

FOOD PROCESSING PARK IN CHEVELLA

***98. SHRI KONDA VISHWESHWAR REDDY:**

Will the Minister of Food Processing Industries be pleased to state:

- (a) whether the Government has received any representation or proposal for establishment of a Food Processing Park or a Mega Food Park in Chevella Lok Sabha Constituency of Telangana;
- (b) if so, the details thereof along with the action taken by the Government in this regard;
- (c) whether the Government has conducted any feasibility assessment or identified Chevella as a potential location for food processing infrastructure, particularly in view of its significant horticultural production; and
- (d) if so, the timeline and financial assistance proposed in this regard and if not, the steps being taken by the Government to promote food processing facilities to benefit farmers and agri- entrepreneurs in the region?

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES
(SHRI CHIRAG PASWAN)

- (a) to (d): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA
STARRED QUESTION NO.*98 FOR ANSWER ON 05TH FEBRUARY, 2026
REGARDING FOOD PROCESSING PARK IN CHEVELLA**

(a)& (b) Ministry of Food Processing Industries was implementing Mega Food Park Scheme (MFPS), a component scheme under the Pradhan Mantri Kisan Sampada Yojana (PMKSY), from 2008 to 31.03.2021. The scheme has been discontinued by the Government w.e.f. 01.04.2021 with provision for committed liabilities during 15th Finance Commission cycle. The scheme functioned with a cluster approach based on a hub and spoke model by establishing Mega Food Parks with the aim to facilitate establishment of a strong food processing industry backed by an efficient supply chain including creation of infrastructure for primary processing and storage near the farm in the form of Primary Processing Centres (PPCs) and Collection Centres (CCs) and common facilities and enabling infrastructure like roads, electricity, water, Effluent Treatment Plant (ETP) facilities etc. at Central Processing Centre (CPC). The scheme was demand driven and proposals were invited through Expression of Interest. Ministry has not received any eligible proposal for the establishment of a Mega Food Park in Chevella Lok Sabha Constituency of Telangana. The Ministry has already sanctioned 2 Mega Food Park projects in the state of Telangana, the details are at **ANNEXURE -I**.

(c)& (d) The Ministry of Food Processing Industries has been implementing schemes to boost food processing industries through infrastructure creation, capacity expansion, and other supporting measures to benefit farmers and agri-entrepreneurs through Pradhan Mantri Kisan Sampada Yojana (PMKSY) and Prime Minister Formalization of Micro Food Processing Enterprises (PMFME) Schemes.

Ministry is implementing central sector umbrella scheme called “Pradhan Mantri Kisan Sampada Yojana (PMKSY)” since 2017-18 across the country. All component schemes under PMKSY are demand driven in nature and the proposals under the scheme are invited through Expression of Interest (EOI). The scheme is not state/region specific. Proposals are invited from time to time across the country by floating Expression of Interest (EOIs) on the Ministry’s website. The PMKSY has 5 on-going component schemes including Creation of Infrastructure for Agro Processing Clusters (APC), Integrated Cold Chain and Value Addition Infrastructure (ICC), Creation / Expansion of Food Processing & Preservation Capacities (CEFPPC), Operation Greens (OG) and Setting up/ Up gradation of Food Testing Laboratories (FTL Scheme) to provide financial assistance for setting up of food processing infrastructure in the country including the state of Telangana . Under OG Scheme Ranga Reddy District has been

identified as eligible production cluster for Tomato. The details of projects sanctioned under PMKSY component schemes in Rangareddy District of Telangana state are at **ANNEXURE II**.

Ministry of Food Processing Industries (MoFPI) is also implementing a Centrally Sponsored- "Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for upgradation of micro food processing enterprises across the country including Telangana. MoFPI has approved One District and One product (ODOP) for all 22 districts in the State of Telangana. The details are at **ANNEXURE III**

Under Credit Linked Subsidy component of PMFME scheme, loans for 191 beneficiaries have been sanctioned till 31st December 2025 in Ranga Reddy district of Telangana. Further Seed Capital of ₹ 2.44 crore for 626 SHG members has been sanctioned under PMFME Scheme .

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ANNEXURE I

ANNEXURE REFERRED TO PART (a) TO (b) OF LOK SABHA STARRED QUESTION NO. *98 ANSWERED ON 05.02.2026 REGARDING ‘ FOOD PROCESSING PARK IN CHEVELLA’

State/UT	SPV/ IA Name	Date of Final Approval	Project Cost (INR in Cr)	Amount of grant approved (INR in Cr)	Amount of grant released (INR in Cr)	Status
Telangana (2 Projects)	Smart Agro Food Park Pvt. Ltd., Nizamabad	10.06.2015	108.95	50	44.99	Operational
	Telangana State Industrial Infrastructure Corporation Ltd., Khammam (TSIIC)	05.02.2016	109.59	49.79	28.49	Under Implementation

ANNEXURE II**ANNEXURE REFERRED TO PART (c) TO (d) OF LOK SABHA STARRED QUESTION NO. *98 ANSWERED ON 05.02.2026 REGARDING ‘ FOOD PROCESSING PARK IN CHEVELLA’**

The details of projects sanctioned under component schemes of PMKSY in Rangareddy District of Telangana .

Sr.No	Project Name and Sector	Date of Approval	Project Cost	Approved Grant-in-aid (Rs. in Cr)	Released Grant-in-aid (Rs. in Cr)	Status
Integrated Cold Chain and Value Addition Infrastructure Scheme (Cold Chain)						
1	Dodla Dairy Ltd., Consumer Products	13-07-2012	32.00	4.08	4.08	Completed
2	Gubba Cold Private Limited, F&V	11-04-2017	24.99	7.30	7.30	Completed
Creation / Expansion of Food Processing & Preservation Capacities Scheme (CEFPPC)						
3	M/s Eggway International Asia Pvt. Ltd. , Consumer Products	08.07.2023	10.68	3.00	1.50	Under Implementation
Food Safety & Quality Assurance Infrastructure						
4	Lucid Laboratories Pvt Ltd	27-06-2023	18.58	5.27	5.211	completed
5	M/s First Source Laboratory Solutions LLP	01-03-2024	15.59	6.55	0	Under Implementation

ANNEXURE III

ANNEXURE REFERRED TO PART (c) TO (d) OF LOK SABHA STARRED QUESTION NO. *98 ANSWERED ON 05.02.2026 REGARDING ‘ FOOD PROCESSING PARK IN CHEVELLA’

Consolidated details of ODOP Projects under PMFME in the state of Telangana as on 31.12.2025

Sr. No.	District	ODOP
1	Adilabad	Soybean based products
2	Bhadadri Kothagudem	Chillies based Products
3	Hyderabad	Ready to eat (Snacks and Savouries)
4	Jagtial	Mango based Products
5	Jangaon	Rice based products (Scented Rice-Chittimuthyalu)
6	Jayashankar Bhupalpally	Chillies based Products
7	Jogulamba Gadwal	Groundnut based products
8	Kamareddy	Soybean based products
9	Karimnagar	Rice based products
10	Khammam	Chillies based Products
11	Komaram Bheem	Millet based products
12	Mahabubabad	Chillies based Products
13	Mahabubnagar	Millet based products
14	Mancherial	Mango based Products
15	Medak	Ready to eat (Snacks and Savouries)
16	Medchal-Malkagiri	Ready to eat (Snacks and Savouries)
17	Mulugu	Chillies based Products
18	Nagarkurnool	Mango based Products
19	Nalgonda	Sweet Orange based Products
20	Narayanpet	Groundnut based products
21	Nirmal	Soyabean based products
22	Nizamabad	Turmeric
23	Peddapalli	Rice based products
24	Rajanna Sircilla	Fish based products
25	Ranga Reddy	Vegetable processing
26	Sangareddy	Milk based Products
27	Siddipet	Vegetable processing
28	Suryapet	Milk based Products
29	Vikarabad	Vegetable processing
30	Wanaparthy	Groundnut products
31	Warangal Rural	Chillies (Bamboo Chilli) based Products
32	Warangal Urban	Ready to eat (Snacks and Savouries)
33	Yadadri Bhuvanagiri	Milk based Products